

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008/1304 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, ¹³ ~~February~~ ^{March}, 2025.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2025/136-39 Dated 25.02.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted 3 (three) days casual leave from 27.02.2025 to 01.03.2025, along with station leave permission, from 27.02.2025 to 02.03.2025. The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008/1305-1306 /A, dated , 13-03-2025

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
